

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM


PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/(IB)/2017
NAME OF THE PETITIONER(S) : G. VENKATESH
NAME OF THE RESPONDENT(S) : RELIANCE CHITS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

ORDER

No representation on behalf of both the parties. Registry is directed to send a notice to both the parties for their appearance. Put up on 31.08.2017 at 10.30 A.M.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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